

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 226

83/241/ND/2019

CA/277/2020 CA/381/2020 & CA-89/2022

IN THE MATTER OF:

Vivek Mudgil

... **Applicant/Petitioner**

Versus

M/s. Eninov Systems Pvt. Ltd. & Anr.

... **Respondent**

Under Section: 241

Order delivered on 17.01.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. D. Verma

For the Respondent : Adv. Anant Nigam for R – 2

ORDER

Due to paucity of time, the matter is re-notified to 27.02.2023.

**Sd/-
COURT OFFICER**